

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(80)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/518/ (IB)/2017
NAME OF THE PETITIONER(S) : POLARIS BANYAN HOLDING PVT LTD
NAME OF THE RESPONDENT(S) : AUROMED HOLDINGS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

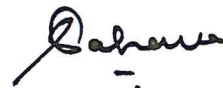
1. TK BHASKAR
V.M.KANNAN
VIKRAM P.JAIN
SHWETHA VASUDEVAN

Counsel for the
Petitioner



2. T. Poornam
R. Sehana.

Counsel for the
Respondent



ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that a proposal has been mooted to approach the petitioner for settlement talks and sought time to report the progress. In view of the submission, time extended at request. Put up on 21.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)